

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing IA 463/19 IA 471/19	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	Perikal Arjun J Sagar Associates	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, IRP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Vinod Sunder R
984588410

IRP, in person

[Handwritten signature]

RICAB CHAND

for CD
Directors

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PTO

ORDER

Heard Shri Vinod Sunder R., learned IRP in person, and Shri Ricab Chand, learned Counsel for Corporate Debtor. Learned Interim Resolution Professional submits that he filed an Application by inter alia seeking to permit to convene a CoC meeting in order to approve the Resolution Plan to revive the Company rather than to send the Company for Liquidation in view of the objective of the Code. Learned Interim Resolution Professional is permitted to file an Application and Registry is directed to list the IA on Monday. Post the case on **14.10.2019.**


MEMBER(T)


MEMBER(J)


Puja


Court Officer